

**COMMITTEE ON PRIVATE
MEMBERS' BILLS AND
RESOLUTIONS
(1954)**

TENTH REPORT



**LOK SABHA SECRETARIAT
NEW DELHI
*August, 1954.***

MEMBERS OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS
AND RESOLUTIONS

1. Shri M. Ananthasayanam Ayyangar—*Chairman*.
2. Shri Nemi Chandra Kasliwal.
3. Shri P. Natesan.
4. Shri Raghunath Singh.
5. Shri Nageshwar Prasad Sinha.
6. Shrimati Ammu Swaminadhan
7. Shri Choithram Partabrai Gidwani.
8. Dr. Natabar Pandey.
9. Shri Tridib Kumar Chaudhuri.
10. Shri Ganesh Sadashiv Altekar.
11. Shri Goswamiraja Sahdeo Bharati.
12. Shri Narendra P. Nathwani.
13. Shri C. R. Basappa.
14. Shri B. H. Khardekar.
15. Shri T. B. Vittal Rao.

SECRETARIAT

1. Shri N. C. Nandi—*Deputy Secretary*.
2. Shri V. Narasimhan—*Under Secretary*.

CONTENTS

	PAGES
Report	v
Appendix (Proceedings of Lok Sabha re : adoption of the Report)	2

ON behalf of the Committee on Private Members' Bills and Resolutions, I, having been authorised by the Committee, present this the Tenth Report of the Committee.

2. The Committee met on the 24th August, 1954, to consider the Resolutions set down in the List of Business for Friday, the 27th August, 1954.

3. The Members whose Resolutions had been included in the Agenda for the 27th August, 1954, were also invited to be present at the meeting and two of them attended the meeting.

4. The Committee having considered all aspects with respect to the Resolutions on the Agenda for the 27th August, 1954, recommend the following time-table:

- | | |
|---|---|
| (i) Resolution regarding reservation of the production of <i>Sarees</i> and <i>Dhoties</i> for the handloom industry. | Out of the total time of two hours allotted to this Resolution 22 minutes were taken up on the 30th April, 1954. The balance of one hour and 38 minutes may be completed on the 27th August 1954. |
| ii) Resolution regarding rationalisation schemes for the Textile and Jute Industries. | 3 hours. |
| (iii) Resolution regarding measures for eradicating corruption, bribery and other illegal practices by Government servants. | 2 hours. |
| (iv) Resolution regarding constitution of a Standing Committee of the House to examine the working and accounts of undertakings financed by the Central Government. | 2 hours. |

NEW DELHI;

the 26th August, 1954.

AMMU SWAMINADHAN

APPENDIX

Motion re: adoption of the Tenth Report of Committee on Private Members' Bills and Resolutions

The following motion was moved by Shrimati Ammu Swaminadhan and was adopted by the House on the 27th August 1954:—

“That this House agrees with the Tenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 26th August, 1954.”

[L.S. Deb. dated 27th August, 1954].